NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /233/09//HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Limited
NAME OF THE PETITIONER(S)	Manish Shanker & anothers
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Limited
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V, AJBO LAO	Charles for	Dan Juhi DOB!	and and

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Shri. V. Appa Rao, learned counsel for the petitioner and Shri. Raja Sripathi Rao, learned counsel for the respondent

Post the case on 30.11.2017

Member (Technical)

Member (Judicial)